

order/Judgement ~~demanded~~
to Applicant/Respondent(s)
No. ~~610/93~~

(6)

Dated: 20-1-93 C.P. No. 5/93

Shri G.S. Walia for the
applicant.

Shri
Shri Walia

C.P. No. 5/93 for
order, from
20-1-93.

APR 2
1991

Issue notice to the
respondents, returnable on
15-2-93.

^{say}
(S.K. Dhaon)
YC.

NOTICE IS ISSUED
to commence on
27-1-93

Notice dt. 27/1/93
to be served on
Mr. Walia for the applicant
on 15.2.93
MS
2/2/93

C.P.5/93 in O.A.999/92

Date: 15-2-1993

Mr. Walia for the applicant
states that he wishes to withdraw
this CP as his grievance have been
met. The CP is disposed of as
withdrawn.

(M.Y. PRIOKAR)
M(A)